

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

9.

**IA 630(MB)2024  
IN C.P. (IB)/1337(MB)2020**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Srei Equipment Finance Limited  
Vs  
Nirmal Lifestyle Kalyan Private Limited

SECTION: 7, 60(5) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

**ORDER**

1. Mr. Rohan Rajadhyaksha a/w Mr. Anush Mathkar, Ms. Roma Bhoyani, Mr. Deevanshu Jaswani and Mr. Mehul Kumar, Ld. Counsel for the Resolution Professional present. Mr. Gautam Ankhad a/w Ms. Nidhi Desai, Ms. Mrunali Lamjevar Ld. Counsel for the Respondent in main Company Petition. Mr. Nausher Kohli a/w Shivani, Ld. Counsel for the Homebuyers in IA-5095/2023 present. Mr. Ashish Kamat, Ld. Senior Counsel a/w Mr. Ahsan Allana, Ld. Counsel for the CoC present.
2. Ld. Counsel for the parties submit that the plan submitted by the ex-promoter of the company is under consideration of the CoC.
3. At the joint request of the parties, list this matter for hearing on **10.05.2024**.

Sd/-  
**ANU J. SINGH**  
**Member (Technical)**

Sd/-  
**LAKSHMI GURANG**  
**Member (Judicial)**